## PRESCRIBED FORMAT

	Form.1 List of cases E-filed during the month of JUNE, 2022											
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registratio n	Date of e- filing			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)			
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna										
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam										

	Form.2												
	List of cases in which e-payment of Court Fee was made during the month of JUNE, 2022												
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna					-						
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam		1			-						

	Form.3											
	List of cases in which Electronic Service of Process has taken place during the month of JUNE, 2022											
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna					-					
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam					-					

	Form.4											
	List of total no. of cases randomly allocated during the month of JUNE, 2022											
Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)						
(1)	(2)	(3)	(4)	(5)	(6)	(7)						
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna										
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam										

				Form.5			
		List of cases in which	ch Case Mana	gement Hearing was held during the month of J	UNE, 2022		
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Spl. Court for trial and		COS.7/2020	M/s Vensor Constructions vs VJA Municipal Corporation &	PRSR, NSV vs	18.05.2020	17.06.2022
	Disposal of Commercial	Krishna		Ors	P.Ravi		
	Disputes, Vijayawada						
	Spl. Court for trial and						
2.	Disposal of Commercial	Visakhapatnam	-	-	-	-	-
	Disputes, Visakhapatnam						

Form.6

Contested commercial cases disposed during the month of JUNE, 2022

Whether

SI. No	Court	District	Case No.	Petitioner Name vs Responden t Name	Advocate	Date of Registration	Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	-	-	-	-	-	-	-	-	-	-	-

Form.6
Contested commercial cases disposed during the month of JUNE, 2022

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakha patnam	COS 2/201 8 (Old OS 389/2 012)	Sri. Meka Atchuta Ramarao Vs. Sri. K. Suryanar ayana Raju (D1), Smt. K. Sarojini Devi (D2), Sri. Vytla Narayana Rao (D3)	Sri. K. Ravi, Advocate for Plaintiff Vs. Sri. V.V. Ravi Prasad & JV Rama Krishna, Advocate s for D1 & D2, Sri. N.S.V.Re ddy, Advocate for D3	23.03.2019 (Received by transfer)  (Date of Registratio n at Hon'ble PDJ Court, Vsp on 25.09.2012	No	13.06.2 022	3548 days	Contested	-	-	U/Or.VII R.1 Sec.26 of CPC

Special Judge for	Visakha	CAOP	Visakhap	Sri.	23.03.201							
Trial and	patnam	10/20	atnam	T.V.S.K.	9							
Disposal of		19	Port	Kanakar	(Received							
Commercial			Trust	aju,	by							
Disputes			Vs.	Advocat	transfer)							
			M/s.Viza	e for								
			g Seaport	Petitione	(Date of							
			Pvt.	r	Registratio							
			Limited	Vs.	n at							U/sce.3
			(R1), Sri.	Sri. M.	Hon'ble							4 of
			Justice	Ramdas,	PDJ	*Not	13.06.2	1204	Conteste			Arbitrati
			D.	Advocat	Court, Vsp	Applicabl	022	days	d	-	-	on &
			Apparao	e for R1,	on	e	022	aays				Conciliat
			(R2), Sri.	R2 to R4								ion Act
			Justice	are	9							
			JRL	Arbitrat								
			Nageswar	ors								
			a Rao									
			(R3), Sri.									
			N.									
			Jaganna									
			dha Rao									
			(R4)									

Special Judge for	Visakha	CAOP	M/s.Ras	Sri. A.	23.03.201							
Trial and	patnam	12/20	htirya	Srinivas,	9							
Disposal of		19	Ispat	Advocat	(Received							
Commercial			Nigam	e for	by							
Disputes			Limited	Petitione	transfer)							
			Vs.	r								
			M/s.Indo	Vs.	(Date of							U/sce.3
			Engineeri	Sri.	Registratio							4 of
			ng Works		n at	*Not	27.06.2	1200	Conteste			Arbitrati
			(R1), A.P.	abhadra	Hon'ble	Applicabl	022	days	d	-	_	on &
			Micro	Rao,	PDJ	e	022	uays	u u			Conciliat
			and	Advocat	Court, Vsp							ion Act
			Small	e for R1,	on							IOII /ICt
			Enterpris		15.03.201							
			e	Arbitrat	9							
			Facilitati	or								
			on									
			Council									
			(R2)									

<sup>\*</sup>N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7
Summary of Commercial Cases during the month of JUNE, 2022

Sl. No	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	<b>(7</b> )
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	53	5	0	58
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	186	8	5	189

**REGISTRAR (INQUIRIES)**